

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.
 CP (IB) No. 53/CTB/2020, IA (IB) No. 356/CB/2022, IA (IB) No. 361/CB/2022,
 IA (IB) No. 12/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
 2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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|---------------------|---|
| Name of the Company | Punjab National Bank -Vs- Visa Steel Ltd. |
| Under Section | 7 IBC |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Umesh Ch. Sahoo } IA 356, 361, 12
 Mr. Ajay Kr. Agarwal, Adv. }

For Respondent (s)

Mr. Patita Paban Bishwal, Adv.

ORDER**IA (IB) No. 356/CB/2022**

Ld. counsel Mr. Umesh Ch. Sahoo appeared on behalf of the applicant/RP Ld. counsel Mr. P.P. Bishwal appearing on behalf of the Suspended Board of Director of corporate debtor represented that matter is pending before the Hon'ble High Court of Orrisa and stay continues. Further, it is informed by both sides Punjab National Bank already assigned the debts to the ACRE Ltd. Hence, list the matter by 10.01.2024.

IA (IB) No. 361/CB/2022

This is an application filed under Regulation 13(2)(d) & 17(1) of the IBC, 2016, to allow the report of the interim Resolution Professional certifying constitution of committee of the creditor as part of the Progress Report. Progress Report discussed and taken on file, subject to just exceptions. Accordingly, this application is allowed and disposed of.

IA (IB) No. 12/CB/2023

This matter is wrongly listed today, already IA (IB) No. 12/CB/2023 has disposed on 03.10.2023.

Sd

Kaushalendra Kumar Singh
 Member (Technical)

Sd

P. Mohan Raj
 Member (Judicial)